

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.321

IA-5126/2023 IA-5488/2023 IA-5508/2023

In

IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd.

.... APPLICANT/PETITIONER

Vs.

M/s. Radiant Castings Pvt Ltd.

.... RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 14.12.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Mandakini Singh and Ms. Ashima Mandla for
Applicant -Jt Commissioner of State Taxes and Excise
in I.A.-5488/2023

For the RP

: Adv. Adarsh Tripathi and Adv. Ajitesh Garg

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 16.01.2024.

Sd/-
(Court Officer)